

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 103
142/241-242/ND/2020

IN THE MATTER OF:
Ruby Jain

...APPLICANT

Vs.

M/s. SMR Entertainment Pvt. Ltd. And Ors.

...RESPONDENT

Section
Under Section 241-242

Order delivered on 06.11.2020
(Virtual Hearing)

Coram:
SHRI P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)
DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)

For the Petitioner/Applicant

:Mr. Prasouk Jain, Mr. Karan
Sinha and Mr. Rabiya Thakur,
Advocates.

For the Respondent/ Corporate-debtor :

ORDER

Heard the submissions made by the counsel for the petitioner. Serve notice on the non-applicant/respondent within 2 weeks. Post the matter to 7th December, 2020.

-sd-

(V.K. Subburaj)
Member (T)

-sd-

(P.S.N. Prasad)
Member (J)